#### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

#### LOK SABHA STARRED QUESTION NO. 334 ANSWERED ON 21/12/2021

#### **NET BALANCE UNDER MGNREGS**

#### \*334. SHRI K. NAVASKANI: SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has provided additional funds for the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for the remaining period of the financial year 2021-22, if so, the details thereof and if not, the reasons therefor;
- (b) the latest net balance of the MGNREGS;
- (c) the number and details of States and Union Territories which have a negative net balance; and
- (d) the details of the amount due to the MGNREGS workers as wage payments?

# ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI GIRIRAJ SINGH)

(a) to (d): A statement is laid on the Table of the House.

### Statement in reply to Parts (a) to (d) of Lok Sabha Starred Question No. 334 for 21.12.2021

- (a): Financial allocation of Rs. 73,000 crore has been made for Mahatma Gandhi National Rural Employment Scheme (Mahatma Gandhi NREGS) in financial year 2021-22 at Budget Estimate (BE) stage. Recently, additional fund of Rs. 10,000 crore is allocated for Mahatma Gandhi NREGS as an interim measure. Further, allocation may be made upon assessment of demand at Revised Estimate (RE) stage.
- (b) & (c): Mahatma Gandhi NREGS is a demand driven wage employment programme and funds are released to the States/UTs on the basis of "agreed to" Labour Budget (LB) and performance of the States/UTs during the financial year. No financial allocation is made under this demand driven scheme to States/UTs.

In the current financial year 2021-22 (as on 15.12.2021), an amount of Rs. 73032.49 crore has been released to States/UTs for the implementation of the Scheme.

(d): State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 15.12.2021 are given at **Annexure.** 

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## Annexure referred in reply to part (d) of Lok Sabha Starred Question No.334 dated 21.12.2021

REGS as on		
Sl. No.	States/UTs	Wage liability (Rs. in lakh)
1	Andhra Pradesh	0.00
2	Arunachal Pradesh	7738.4
3	Assam	0.0
4	Bihar	0.0
5	Chhattisgarh	0.0
6	Goa	0.0
7	Gujarat	0.0
8	Haryana	0.0
9	Himachal Pradesh	238.13
10	Jammu and Kashmir	16046.2
11	Jharkhand	34336.3
12	Karnataka	65954.5
13	Kerala	0.0
14	Madhya Pradesh	0.0
15	Maharashtra	0.0
16	Manipur	0.0
17	Meghalaya	0.0
18	Mizoram	10764.70
19	Nagaland	2279.3
20	Odisha	0.0
21	Punjab	313.7
22	Rajasthan	8050.6
23	Sikkim	0.0
24	Tamil Nadu	2392.4
25	Telangana	0.0
26	Tripura	0.0
27	Uttar Pradesh	103.9
28	Uttarakhand	0.0
29	West Bengal	0.0
30	Andaman & Nicobar	0.0
31	Lakshadweep	0.0
32	Puducherry	33.3
33	Ladakh	54.5
34	Dadra & Nagar Haveli & Daman & Diu	0.0
Total		140255.80